2

LOK SABHA

Wedresday, February 4, 1976/Magha 15, 1897 (Saka)

The Lok Sabha met at Eleven of the Clock

[Mr. Speaker in the Chair]

PAPERS LAID ON THE TABLE

REVIEW AND ANNUAL REPORT, ETC. OF CENTRAL INSTITUTE OF PLASTICS ENGI-NEERING AND TOOLS, GUINDY, MADRAS FOR 1974-75

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956:—

- Review by the Government on the working of the Central Institute of Plastics Engineering and Tools, Guindy, Madras for the year 1974-75.
- (2) Annual Report of the Central Institute of Plastics Engineering and Tools. Guindy. Madras, for the year 1974-75, along with the Audited Accounts. [Placed in Library. See No. LT-10321/76.]

NOTIFICATIONS UNDER ALL-INDIA SER-VICES ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DE-PARTMENT OF PERSONNEL AND 2360 LS—1.

ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): I beg to lay on the Table a copy of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All-India Services Act, 1951:—

- (1) The Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations. 1976, published in Notification No. G.S.R. 25(E) in Gazette of India, dated the 17th January, 1976.
- (2) The Indian Administrative Service (Pay) Second Amendment Rules. 1976, published in Notification No. G.S.R. 26(E) in Gazette of India, dated the 17th January, 1976.
- (3) The Indian Forest Service (Fixation of Cadre Strength) Second Amendment Regulations, 1975, published in Notification No. G.S.R. 71 in Gazette of India, dated the 17th January, 1976.
- (4) The Indian Administrative Service (Pay) Twenty-first Amendment Rules, 1975 published in Notification No. G.S.R. 74 in Gazette of India, dated the 17th January, 1976. [Placed in Library, See No. LT-10322/76.]

NOTIFICATION UNDER CUSTOMS ACT

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table a copy of Notification No. G.S.R. 62(E) (Hindi and English versions) published in Gazette of India, dated the 2nd February, 1976